

IN THE CENTRAL

87

ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 1058/97.

Between:

Date of Order: 22-8-97

Dr. Jeevanlatha.

and

.. Applicant.

1. The Secretary, Union of India,
Ministry of Health & Family Welfare
Nirman Bhavan, New Delhi.
2. The Director General of Health Services,
New Delhi-1.
3. The Director, CGHS, Nirman Bhavan, New Delhi.
4. Dr. P. Panduranga Rao, Addl. Director,
O/o Director, CGHS, New Delhi.

.. Respondents.

For the Applicant: Mr. P. B. Vijayakumar, Advocate.

For the Respondents: Mr. V. Bhimanna, Addl. CGSC.

CORAM

THE HON'BLE MR. H. RAJENDRA PRASAD : MEMBER (ADMN)

The Tribunal made the following Order:-

Heard Mr. P. B. Vijayakumar for the applicant and
Mr. V. Bhimanna for the respondents.

The O.A. is admitted.

The respondents may file their reply within six weeks.
The status-quo as on today (22-8-97) will hold.

[Signature]
Deputy Registrar (J) CC

RECEIVED
JULY 27 1997
Central Administrative Tribunal
HYDERABAD BENCH

O.A.1058/97.

To

1. The Secretary, Union of India,
Ministry of Health & Family Welfare,
Nirman Bhavan, New Delhi.
2. The Director General of Health Services,
New Delhi-1.
3. The Director, CGHS, Nirman Bhavan, New Delhi.
4. Dr.P.Panduranga Rao, Addl.Director,
O/o Director, CGHS, New Delhi.
- ✓ 5. One copy to Mr. P.B.Vijayakumar, Advocate, CAT.Hyd.
6. One copy to Mr. V.Bhimanna, Addl.CGSC. CAT.Hyd.
7. One spare copy.

pvm.

I Court.

TYPED BY:

CHECKED BY:

COMPARED BY:

APPROVED BY:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE.
VICE-CHAIRMAN

And

THE HON'BLE MR. H. RAJENDRA PRASAD :M(A)

DATED:- 22/8/97

ORDER/JUDGMENT.

M.A.,/RA.,/C-A.No..

in

O.A.No. 1058/97

T.A.No.

(W.P.)

Admitted and Interim directions issued.

Allowed

Disposed of with Directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected

No. order as to costs

